

03.08.2011

O.A. No.446/2007

Hon'ble Justice Shri Alok Kumar Singh, M(J)
Hon'ble Shri S.P.Singh, Member (A)

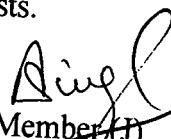
No body is responding for the applicant
Sri Praveen Kumar for Sri Anil Srivastava is present for
respondents.

M.P. No.1812/2011: This is an application for dismissal of O.A. This application has been moved on behalf of applicant No.1 (Ajay Kumar) which is supported by an uncontested affidavit.

The request is to dismiss the O.A. having become in-fructuous. It may be noted that earlier the O.A. was filed by two applicants & out of them, applicant No. 2 (Smt. Draupadi Chandwani) has already got it dismissed so far it relates to her. Now, the left over sole applicant has forwarded the same request. Allowed.

The O.A. stands finally dismissed. No order as to costs.


Member (A)


Member (J)

HLS/-

~~copy to be sent~~
dated 3-8-2011
for record
3-8-2011